

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **09.01.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 05/2026 For Condone Delay IA No. 13/2026 For Stay IA No. 14/2026	S Sanjeevi Vs RKJ Enterprises	Mr. BSV Prakash Kumar	
2.	Comp App (AT) (CH) (Ins) No. 06/2026	Bank of Baroda Vs Sri Vamsi Kambhammettu	Mr. R Imayavaramban	
3.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025 For Condone Delay IA No. 17/2026	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr.	Mr. K Pawan Jhabakh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 522/2025 For Stay IA No. 1471/2025 (With defects)	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Aaria Projects Ltd	Mr. J Manivannan	
5.	Comp App (AT) (CH) (Ins) No. 577/2025 (With Defects)	S Sreedhar Reddy Vs State Bank of India & Anr.	Mr. K Pawan Jhabakh	
6.	Comp App (AT) (CH) (Ins) No. 04/2026 For Stay IA No. 7/2026 For Condone Delay IA No. 8/2026 For Exemption IA No. 9/2026 Delay in refiling IA No. 10/2026 (With Defects)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs K. Usha Rani & 8 Ors.	Anuj Tiwari Law Offices	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan
8.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2
9.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
10.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
11.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Ltd & Anr.	Mr. D Narendar Naik	Mr. Bendi Raviteja R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 10/2024 For Stay IA No. 39/2024	Regional Commissioner II, EPFO Vs Panyam Cements and Mineral Industries Ltd. & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
13.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3

14.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
15.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. S Sriraman
16.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt Ltd Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
17.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
18.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
19.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
20.	Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025	Kanniah Anandh & 2 Ors Vs Union Of India, through SFIO	Mr. Dhanaram Ramachandran	Mr. B Mohan
21.	Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt Ltd Vs Sutanu Sinha, Liquidator of IVRCL Ltd	Mr. Avinash Krishnan Ravi	Mr. Nithyavendhan K
22.	Comp App (AT) (CH) (Ins) No. 79/2025 For Stay IA No. 235/2025	Vipin Kumar Sharma Vs Sunit Suri Member of Suspended Board of Directors SDU Travels Pvt Ltd & 6 Ors	Mr. Kirit S Javali	Ms. Sonia Dube- R3 R5 Mr. Ahsan Ahmed R7/RP
23.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	Mr. D Narendra Naik

24.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors.	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
25.	Comp App (AT) (CH) (Ins) No. 140/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders and Developers Pvt Ltd & Anr	Mr. AC Venugopal	Mr. Akhil Suresh- R1 Mr. Liju V Stephen- R2
26.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt Ltd.	Mr. PJ Rishikesh	Mr. B Dhanaraj
27.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
28.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. R Sivaraman R1 Mr. Surya Teja SS Nalla R9
29.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
30.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
31.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	

32.	Comp App (AT) (CH) (Ins) No. 591/2025 For Stay IA No. 1668/2025	Rajkumar Mani Suspended Director of Disha Infraspace Solutions Pvt Ltd Vs Northern Arc Capital Ltd & Anr.	Mr. K Gaurav Kumar	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
34.	TA (AT) No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
35.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr WITH	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
36.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
37.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
38.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar
39.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt Ltd	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

40.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
41.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
42.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

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Chennai Bench

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